

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 06.09.2022 (TUESDAY)

COURT -III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 439 of 2021 & I.A. No. 1465 of 2021	Anil Tayal Resolution Professional for M/S Horizon Buildcon Pvt. Ltd. Vs. Committee of Creditors of M/S Horizon Buildcon Pvt. Ltd.	Abhishek Anand	Mayuri Raghuvanshi Pulkit Thareja Vyom Raghuvansi Purvati Wali
2.	Comp. App. (AT) (Ins) No. 606 of 2021	Haryana State Industrial and Infrastructure Development Corporation Ltd. Vs. AAR AAR Technoplast Pvt. Ltd. & Anr.	Parvinder Chauhan	Harshal Kumar Neeraj Kr. Gupta-R1 & R2

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By order of Hon'ble Chairperson
-sd/-
Registrar